

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 78/17 in CP No.13/ 2017	-	For filing objections	241(1)	Mr. I.G. Kashinath & Others Vs. Ramgad Minerals & Mines Pvt. Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) YADUNANDAN.S
9844878889

petitioner

yadun.s

2) SHUBHANGI SETUR
9478027778

Respondent

S.S. Shubh

ORDER

Counsel for Petitioner is present. He undertakes to file death certificate of R2 and he also undertake to file objections for IA 78/17. Counsel for Respondent is also present. Counsel for Respondent informed the Tribunal that, he would file objection to the main petition subject to disposal of I.A 78/17. List it on 24/10/2017/


Member (T)


Member (J)